

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**31. C.P.(IB)-1097(MB)2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

**NAME OF THE PARTIES: - Mahesh Sureka Resolution Professional**  
**V/s**  
**Mr. Prashant Bhalchandra Nachane**  
**IN THE MATTER OF**  
**Bank of Maharashtra**  
**V/s**  
**Mr. Prashant Bhalchandra Nachane**

**Section: - Application under any other provisions- IBC U/s 95(1) of (IBC)**

---

**ORDER**

Adv. Revati S. Nansi a/w Adv. Meet Pandya appeared for the Petitioner/ Financial Creditor through VC. Adv. Randhirkumar N Mandal appeared for the Respondent/Personal Guarantor. Adv Kartikee Korgaonkar appeared for the RP Mahesh Sureka through VC. Due to paucity of time, the matter could not be heard. List this matter on **03.09.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**